



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21<sup>st</sup> Oct, 2022

## NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date is indicated below:-

S. No.	Case No.	Name of the parties	Name of the Council	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022  (PH)	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	Abhishek Anand	01.11.2022
2.	Comp. App. (AT) (Ins) No. 37 of 2021  (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	11.11.2022
3.	Comp. App. (AT) (Ins) No. 477 of 2020  (PH)	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	14.11.2022
4.	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	14.11.2022
5.	Comp. App. (AT) (Ins) No. 813 of 2022 & I.A. No. 2252, 2253 of 2022  (PH)	Committee of Creditors of Vallabh Textiles Company Ltd. Through Sumat Gupta, RP Vs. Aggarsain Spinners Ltd. & Anr.	Dr. Rajansh Thukral	18.11.2022

<b>6.</b>	Comp. App (AT) (Ins) No. 1336 of 2019 & I.A. No. 3147 of 2022 <b>(PH)</b>	Shrem Residency Pvt. Ltd. Vs. Shraman Estates Pvt. Ltd.	Ayushmaan Bhutani	<b>08.12.2022</b>
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By order of Hon'ble Chairperson

-Sd/-

Registrar